



आयकर अपीलीय अधिकरण, विशाखापत्तनम न्याय पीठ, विशाखापत्तनम

Income Tax Appellate Tribunal, Visakhapatnam Bench

Visakhapatnam

12 मार्च 2021 - 15 अगस्त 2023

F. No. 1 – Jd/ATV/2025

Dated 13.06.2025

NOTICE

It is to inform that the “**SMC**” **Bench will not function** on **13.06.2025 (Friday)** and the cases posted before the “**SMC**” **Bench** stands adjourned to the dates as mentioned under.

Date of Hearing	“ SMC ” BENCH
	Adjourned to
13.06.2025	27.06.2025

By order

Sd/-
for Assistant Registrar

Copy to: 1) Notice Board/Website.
2) CIT (DR), ITAT, Visakhapatnam.
3) ITAT Tax Bar Association, Visakhapatnam.



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